

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 125(ND)10
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017**

NAME OF THE COMPANY: M/s. Sh. Niranjana Lal Data Vs. M/s. Data Infocom Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: For Petitioner (s) : Mr. Vivek Malik, Advocate

For Respondent (s) : Ms. Swaralipi Debroy, Advocate

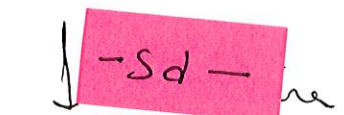
Order

Request for adjournment is being made on behalf of the Id. Counsel for the respondents on grounds that the arguing counsel is in personal difficulty. The same is not being opposed by the Id. counsel for the petitioner.

Adjourned to 23rd October 2017.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]